HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JUNE, 2025

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.06.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3797	22	0	3819		
ORIGINAL MISC. PET. (I) (COMM)	256	18	6	268	4	1
ORIGINAL MISC. PET. (T) (COMM)	51	2	0	53		
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	17	0	4	13	1	1
ORIGINAL MISC. PET. (COMM)	2378	2	1	2379	3075	43
ORIGINAL MISC. PET. (ENF.) (COMM)	944	5	0	949		
ORIGINAL MISC. PET. (EFA) (COMM)	42	1	0	43		
ARBITRATION APPEAL (COMM)	66	2	0	68		
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	51	12	3	60	2	1
COUNTER CLAIMS (COMM)	176	0	0	176		
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	959	0	0	959		
CIVIL ORIGINAL (COMM-IPD-CR)	171	0	0	171		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	199	0	0	199		
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	106	0	0	106		
CIVIL APPEAL (COMM-IPD-CR)	10	0	0	10		
CIVIL ORIGINAL (COMM-IPD-PAT)	50	0	0	50		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JUNE, 2025

DIVISION	TOTAL NUMBER OF	TOTAL NUMBER OF	CASE CLEARANCE	
DIVISION	CASES INSTITUTED	CASES DISPOSED OF	RATE (CCR)	
COMMERCIAL DIVISION	64	14	21.88%	

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment